## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

## ORDER

No: 1261

Dated 9/12 2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 8,42,120/- (Rs. Eight Lacs Fourty Two Thousand One Hundred and Twenty only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. ( In Rs)
1.	Sub Judge, Nowshera.	Sh. Ashwani Kumar, Ex. P/S.	30-11-2019	5,47,560/-
2.	Munsiff, R.S.Pura.	Lt. Sh. Faquir Chand, Ex .P.S.	9-2-2019 ( Date of Death)	2,94,560/-
3			Total:-	8,42,120/-

By order.

(Ram Singh) Joint Registrar (Acctts)

No: <u>28659-63/A</u>C Dated <u>9/12/2019</u> Copy to the :

Sub Judge, Nowshera. 1.

2. Munsiff, R.S.Pura. with direction to make the payment to the legal heir of the deceased.

Treasury Officer, Nowshera/R.S.Pura. 3-4. ..... for inf. and n/a

I/c nIC, High Court, Jammu for uploading.

Order file. 6.

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Joint Registrar(Acctts)